



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/200/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 6<sup>th</sup> January, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. MACT(S) 13 dtd. 04.01.2020

Madam,

I am directed to inform you that, your prayer for casual leave on 10.01.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 09.01.2020 till the evening of 10.01.2020, has been granted. The District and Sessions Judge, Sonitpur, Tezpur will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-65/1996/201-/A, dated 6.1.20

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur
- ✓ 2. The Systems Analyst, Gauhati High Court.

*[Signature]*  
06/1/2020

**JT. REGISTRAR (VIGILANCE)**

*Rolsa*